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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI.

OA.1964/92

Date of Decision: 18.3.93

Shri S.K. Yadav      Applicant

Vs.

Union of India      Respondents

...      None for the petitioner

Ms. Geeta Luthra      Counsel for the respondents

JUDGEMENT(Oral)

(delivered by Hon. Member Sh.I.K.RASGOTRA)

The learned counsel for the respondents has filed a copy of the office order dated 24.12.92, according to which the petitioner have been appointed as Senior Residents on regular basis w.e.f. the date indicated therein. Since the relief prayed for has been given, this OA has become infructuous and disposed-of with no order as to costs.

*usm*  
(C.J. ROY)

MEMBER(J)

18.3.93

*I.K. Rasgotra*  
(I.K. RASGOTRA)

MEMBER(A)

18.3.93

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